The Lt. Governor represents the Central Government in Union territories and therefore, has been given powers The Governor also represents the Central Government but Governors have no other powers under the Constitution as Lt Governors have If my hon'ble friend refers to the Lt Governor's powers under the Union Territories Act then he will find that there is a diffe ence and this is what we are examining All the legal aspects will be looked into when the report comes here Then we will be in a position to give our definite views

14.28 hrs

## MATTERS UNDER RULE 377

(i) REPORTED RETURN 07 CHIMERE TRAINED UNDERGROUND GUERILLAS

MR. DEPUTY-SPEAKER: Now. we wall take up matters under Rule 377 Mr. Venkatasubbaiah

SHRI A BALA PAJANOR (Pondicherry) Mr Deputy Speaker, I will hardly take one minute Please allow me. I am the only member coming from that area

## \*\* (Interruptione)

MR. DEPUTY-SPEAKER: Nothing will go on record I have already called Mr. Venkatasubbaiah to raise a matter under Rule 377. I cannot make an exception If I make an exception in your case then I will have to make exception in other cases. I know your interest in the master but I cannot transgress the rules of the House Please take your seat.

VENKATASUBBAIAH (Nandyal). Sir, it is stated that in

1976 a group of about 26 youthe had crossed over to Tibet under the leadership of one Shri Vishweshwar to take training in guerilla wartare. They were all Meities (Non-tribal Manipuris), some of whom are beheved to have returned here sometime ago with the intention to create panic and disrupt the law and order situation 'to popularise their demand for an independent Manipur" The statement of the Education Minister of Manipur is that the recent murders of Policemen and looting of a bank in Manipur are no less crimes Their nature indicated the hand of an organised group which needed both arms and money The killing of two policemen in Imphal with the obvious purpose of taking away arms, the looting of a bank in the town immediately thereafter, and the subsequent killing of two more riflemen near the Burma border, which was the point of crossing over to the other side by the underground elements, could well be linked up

MR. DEPUTY-SPEAKER Dr. Vasant Kumar Pandit-not here. Shri Nathu Singh.

- (ii) REPORTED LOSS OF LIFE AND PRO-PERTY CAUSED BY FLOODS IN SOME DISTRICTS OF RAJASTHAN
- नी मन्द्र सिंह (दीसा) · उपाध्यक्ष महोदय, में भाष की भन्मति से नियम 377 के तहत निम्नविचित मामला सदन मे उठाना चाहता है।

राजस्थान भारत का वह सभागा प्रवेश है जहां कभी सुबा, कभी बाड, कभी शकाल शादि पडते ही रहते हैं। पिछले कई वर्षों से वहां बाद का रही है। कई जिले बाद से अत्यक्षिक प्रभावित होते हैं। लेकिन भाष तक वहां कोई भी उस बाढ़ का स्थायी हल नहीं

<sup>\*\*</sup>Not recorded.